

Wage Board for Cement Industry

*1786. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to refer to the reply given to a supplementary raised on Starred Question No 251 on the 23rd July, 1957 and state the probable time it would take for the appointment and constitution of the proposed Wage Board for cement industry?

The Deputy Minister of Labour (Shri Abid Ali): The question of setting up a Wage Board for the Cement industry will be considered after the report of the Central Wages (Standardisation) Board for the Cement industry is received.

Shri Tangamani: Eight weeks ago when the question of the wage board was raised, we were told on the floor of the House that the constitution constituting the wage board for cement and cement industries was under consideration. May I know how long it will take?

Shri Abid Ali: I have said that after the report of this committee is received, this question will be considered.

Shri Tangamani: But this committee has been in existence for several months. So, may I know at least the approximate time by which wage board will be constituted?

Shri Abid Ali: We expect to receive the report of this committee before the end of the year.

Shri Tangamani: In the textile wage board certain central trade union organisations were left out. In view of the fact that the majority of the workers in the 28 cement factories are organised under the AITUC, may I know whether, when this wage board is constituted, representation will be given to the AITUC?

Shri Abid Ali: Only the organisations which deserved to be given representation on the textile wage board were given representation, the others who did not deserve were not

given. With regard to the question as to who will be represented on the wage board for cement, it will be considered when the board is constituted.

Shri T. B. Vittal Rao: May I know if the representation is given on the basis of the membership of these various central trade union organisations or otherwise?

Shri Abid Ali: Certainly on the basis of the membership and also the central organisation to which they are affiliated and the status of the central organisation in the country.

Shri Tangamani: One more question, Sir.

Mr. Speaker: How many questions am I to allow? I have allowed five.

Shri Tangamani: Only one more. This is the fifth question I am asking.

In view of the fact that most of the textile workers in South India are organised under the AITUC and the HMS, may I know why no representation was given to them in the textile wage board?

Shri Abid Ali: I have already said that those who did not deserve representation on the basis of membership in the industry did not get the representation in the wage board.

Rehabilitation of Displaced Persons in Koraput (Orissa)

*1781 **Shri Sanganna:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether any pilot scheme for 500 displaced persons has been sanctioned in the Koraput taluk (Orissa), and

(b) if so, what is the progress made?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):
(a) Pilot scheme for survey of 31,800 acres of land in the Balimela block

of Koraput district has been sanctioned for rehabilitation of 3,000 displaced families from East Pakistan. It is proposed to employ 500 displaced persons who could be engaged on reclamation work when it is taken in hand after the monsoons are over.

(b) The alignment of an approach road to the area has been finalized. Tenders for its construction have been invited. The area was inaccessible during the rains and work there will be resumed after the rains are over.

Shri Sanganna: On this subject previously the hon. Minister had said that effort would be made to develop the communications in that area. May I know what steps have been taken by Government in that respect?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): This is a part of a big integrated scheme. The Dandakaranya scheme has been the subject of questions and answers in this House, at least half a dozen times. I have nothing further to add.

Shri Panigrahi: It is proposed that an autonomous central authority, should take up this project of Dandakaranya. May I know whether there is any proposal to constitute the Dandakaranya area into a centrally administered territory?

Shri Mehr Chand Khanna: As I stated in the House the other day, we are appointing a chief executive officer, and a team is being collected. After the monsoons are over he will go there along with the team and look into the various aspects of the scheme. After that the question of a central authority or a provincial authority can arise.

Shri Sanganna: May I know whether the special officer appointed for the scheme has already moved to the area concerned?

Shri Mehr Chand Khanna: For the chief executive officer we have in mind, I have approached the State Government concerned, and we have got the consent. We are moving formally in the matter and I feel he should be in position by the end of this month. After that we will proceed with the scheme.

Shri Bangshi Thakur: May I know how many pilot schemes have been successful in Tripura?

Shri Mehr Chand Khanna: When a question about Tripura is tabled, I shall certainly answer.

ऊन कातने के चखें

* १७८२. श्री भक्त दर्शन : क्या बाणिज्य तथा गद्योग मंत्री ६ अगस्त, १९५६ के तारांकित प्रश्न संख्या ६२६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ऊन कातने के लिये इंग्लैंड, इटली और जापान में बनाये गये उन्नत ढंग के कातने के चखें के बारे में उन देशों से जानकारी प्राप्त करके भारत में प्रयोग करने के सम्बन्ध में इस बीच क्या प्रगति हुई है और इस विषय में क्या परिणाम प्राप्त हुए हैं ?

बाणिज्य मंत्री (श्री कानूनगो) : इटली और जापान में इस्तेमाल किये जाने वाले चखों के बारे में जानकारी अभी तक प्राप्त नहीं हुई है। खादी तथा ग्रामोद्योग कमीशन का प्रस्ताव यह है कि वर्षा स्थित अपनी गवेषणा शाला में ही ऊन कातने के चखों के बारे में स्वतन्त्र रूप से गवेषणा कराई जाये।

Some Hon. Members: In English also.

Mr. Speaker: Yes.

Shri Kanungo: Information about the spinning wheels in use in Italy and Japan has not been received so far. The Khadi and Village Industries Commission proposes to conduct research on wool-spinning equipment independently in its own research institute at Wardha.